

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) Consequent on de-licensing of refinery sector since June, 1998, a refinery can be set up anywhere in India by a Private or Public Sector Enterprise depending on its techno-commercial viability. Accordingly, the plans for enhancement of refining capacity for the Twelfth Five Year Plan is dependent on the commercial requirement of the oil companies.

(c) to (e) Yes, Madam. As intimated by ONGC, the estimated cost for 4.5 MMTPA refinery varies from Rs. 13,000 crore to Rs. 13,900 crore depending on the configuration and Licensor technology. Setting up of the refinery is dependent on the investment decision.

#### **Filling up of backlog vacancies**

3063. SHRI AMBETH RAJAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether provision inserted *vide* the 81st Amendment to the Constitution is being followed in the Ministry for all Groups i.e. Group A to Group D;

(b) whether backlog vacancies are notified and filled up every year;

(c) the reasons, if any, for not following the procedure; and

(d) the details of backlog vacancies filled during the past three years?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) to (c) All vacancies in Group 'A' to Group 'C', pertaining to organized services, are filled through the concerned cadre controlling authorities viz. Department of Personnel and Training, Department of Economic Affairs etc. and information on backlog vacancies, if any, are reported by the Ministry to the concerned cadre controlling authorities in accordance with the extant instructions of DOPT. As regards Group 'C' and 'D' posts, where Ministry is the cadre controlling authority, the instructions on backlog vacancies are being complied with.

(d) 04 Group B (Non-Gazetted) officials (Assistants of CSS) have been appointed in the Ministry against the back-log vacancies during the past three years.

#### **Increase in allocation of kerosene for Madhya Pradesh**

†3064. MISS ANUSUIYA UIKEY: Will the Minister of PETROLEUMS NATURAL GAS be pleased to state:

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†Original notice of the question was received in Hindi.

(a) whether it is a fact that according to a study carried out through National Council of Applied Economic Research by the Ministry each family needs five litres of kerosene;

(b) if so, whether allocation of kerosene oil to Madhya Pradesh is being done according to their demand of about 61,596 kilo litres;

(c) whether Madhya Pradesh has requested to increase the allocation of kerosene oil as per their requirement; and

(d) if so, the details thereof and whether Government will consider this?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) According to a study carried out by the National Council of Applied Economic Research (NCAER) in 2005, Kerosene consumption per household was estimated at 55 litres per annum in the country.

(b) During the year 2011-12, the allocation of Public Distribution System (PDS) Kerosene to Madhya Pradesh has been kept at 6,26,412 KL.

(c) This Ministry has not received any request from Madhya Pradesh for increasing the allocation of PDS Kerosene during the current year.

(d) Does not arise.

#### **Reduction in custom duties on crude oil**

3065. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the reduction in customs duty on crude and products including excise duty on products from current financial year will entail huge loss to the north-eastern refineries;

(b) if so, the details thereof along with the steps taken to overcome the loss of these refineries; and

(c) the details of present status and implementation made on recommendation of the Parliamentary Committee on Petroleum and Natural Gas to increase the excise exemption of these refineries up to 100 per cent?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) to (c) The reduction in Customs duty on products has resulted in lower refinery